

C. A. T. Bench, JAIPUR

Date of Order	Orders
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15-9-93

Mr. Vinendra Latha - learned first applicant

put up on 16.9.93

(A. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

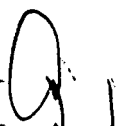
16.9.93


Mr. Vinendra Latha - Counsel for petitioner
 Mr. U.D. Sharma - Counsel for respondents

Heard the learned Counsel for the parties. The applicant was allowed today to correct the typographical error in the concluding para 3.

The Order dated 17.8.93 is recalled and the C.A may be restored on its original position.

Put up for ^{Admission} ~~Admission~~ on 13.12.93.


(C.P. Sharma)
M (A)


(D.L. Mehta)
V.C.

Revised
to C.A. No. 207/93
Prashant

Copy sent to the
 app. and ~~resp.~~
~~C.A. No.~~
 207/93

207/93
 copy sent
 vijay kumar
 27/1/94